

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

Customs Appeal No.12452 of 2019

(Arising out of OIA-KDL-CUSTOM-000-APP-009-19-20 dated 17/06/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

AKASH INDUSTRIES

Survey No. 281, Pakki, Nh 8/A, Nani Chirai ,
Taluka Bhachau, Kutch
Kutch, Gujarat

.....Appellant

VERSUS

C.C.-KANDLA

Custom House, Near Balaji Temple,
Kandla, Gujarat

.....Respondent

APPEARANCE:

Shri. Vikas Mehta, Consultant for the Appellant
Shri. G. Nair, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 13.09.2024
DATE OF DECISION: 26.09.2024

The appeal is disposed of. For order, see order of date in CUSTOMS Appeal No. 12216 of 2019.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)